

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1595/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

Respondent(s)

Date : 13-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Vikash Kumar Singh, Adv.

For Respondent(s)

Mr. Anupam Mishra, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records not received.

Issue D.O letter.

List again on 20.2.2023.

S.P.S. LALER
Registrar

MG